

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 4**  
**(IB)-1226(ND)2019**  
**IA-554/ND/2021**

**IN THE MATTER OF:**

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu Tek IndiaLtd. ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 05.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

**IA-554/ND/2021:**

This is Status Report filed by the Liquidator annexing the correspondence with the GST Department. The same is taken on record.

IA is **disposed of.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**